

IN THE HIGH COURT OF JHARKHAND AT RANCHI
B.A. No. 5923 of 2020

CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing

02/09.09.2020: Learned counsel for the petitioner submits that original copy of the application has already been submitted.

Office is directed to check up and proceed accordingly.

However, counsel for the petitioner undertakes to deposit the court fees, if any, within two weeks from today. Rest of the defect(s) is ignored for the present.

Call for the case diary from the court concerned and list this case after receipt of the same.

Anu/-

(ANANDA SEN, J.)